

CHAPTER 60

Knitted or crocheted fabrics

NOTES

1. This Chapter does not cover:

(a) crochet lace of heading 5804;

(b) labels, badges or similar articles, knitted or crocheted, of heading 5807; or

(c) knitted or crocheted fabrics, impregnated, coated, covered or laminated, of Chapter 59. However, knitted or crocheted pile fabrics, impregnated, coated, covered or laminated, remain classified in heading 6001.

2. This Chapter also includes fabrics made of metal thread and of a kind used in apparel, as furnishing fabrics or for similar purposes.

3. Throughout this Schedule, any reference to “knitted” goods includes a reference to stitch-bonded goods in which the chain stitches are formed of textile yarn.

Sub-heading Note:

Sub-heading 6005 35 covers fabrics of polyethylene monofilament or of polyester multifilament, weighing not less than 30 g/m² and not more than 55 g/m², having a mesh size of not less than 20 holes/cm² and not more than 100 holes/cm², and impregnated or coated with alpha-cypermethrin (ISO), chlorfenapyr (ISO), deltamethrin (INN, ISO), lambda-cyhalothrin (ISO), permethrin (ISO) or pirimiphos-methyl (ISO).

4. In relation to fabrics falling under this Chapter, bleaching, mercerizing, dyeing, printing, waterproofing, shrink-proofing, tentering, heat-setting, crease resistant, organdie processing *or, any other process or any one or more of these processes shall amount to ‘manufacture’.

Tariff Item	Description of goods	Unit	Rate of duty
(1)	(2)	(3)	(4)
6001	PILE FABRICS, INCLUDING “LONG PILE” FABRICS AND TERRY FABRICS, KNITTED OR CROCHETED		
6001 10	- “ <i>Long pile</i> ” fabrics:		
6001 10 10	--- Of cotton	kg.	12.5%
6001 10 20	--- Of man-made fibres	kg.	12.5%
6001 10 90	--- Of other textile materials	kg.	12.5%
	- <i>Looped pile fabrics</i> :		
6001 21 00	-- Of cotton	kg.	12.5%
6001 22 00	-- Of man-made fibres	kg.	12.5%
6001 29 00	-- Of other textile materials	kg.	12.5%
	- <i>Other</i> :		
6001 91 00	-- Of cotton	kg.	12.5%
6001 92 00	-- Of man-made fibres	kg.	12.5%
6001 99	-- <i>Of other textile materials</i> :		

*Vide Notifn. No. 19/2005 dt. 5.5.2005

Tariff Item	Description of goods	Unit	Rate of duty
(1)	(2)	(3)	(4)
6001 99 10	--- Of wool or fine animal hair	kg.	12.5%
6001 99 90	--- Other	kg.	12.5%
6002	KNITTED OR CROCHETED FABRICS OF A WIDTH NOT EXCEEDING 30 CM, CONTAINING BY WEIGHT 5% OR MORE OF ELASTOMERIC YARN OR RUBBER THREAD, OTHER THAN THOSE OF HEADING 6001		
6002 40 00	- Containing by weight 5% or more of elastomeric yarn but not containing rubber thread	kg.	12.5%
6002 90 00	- Other	kg.	12.5%
6003	KNITTED OR CROCHETED FABRICS OF A WIDTH NOT EXCEEDING 30 CM, OTHER THAN THOSE OF HEADING 6001 OR 6002		
6003 10 00	- Of wool or fine animal hair	kg.	12.5%
6003 20 00	- Of cotton	kg.	12.5%
6003 30 00	- Of synthetic fibres	kg.	12.5%
6003 40 00	- Of artificial fibres	kg.	12.5%
6003 90 00	- Other	kg.	12.5%
6004	KNITTED OR CROCHETED FABRICS OF A WIDTH EXCEEDING 30 CM, CONTAINING BY WEIGHT 5% OR MORE OF ELASTOMERIC YARN OR RUBBER THREAD, OTHER THAN THOSE OF HEADING 6001		
6004 10 00	- Containing by weight 5% or more of elastomeric yarn but not containing rubber thread	kg.	12.5%
6004 90 00	- Other	kg.	12.5%
6005	WARP KNIT FABRICS (INCLUDING THOSE MADE ON GALLOON KNITTING MACHINES), OTHER THAN THOSE OF HEADINGS 6001 TO 6004		
	- <i>Of cotton:</i>		
6005 21 00	-- Unbleached or bleached	kg.	12.5%
6005 22 00	-- Dyed	kg.	12.5%
6005 23 00	-- Of yarns of different colours	kg.	12.5%
6005 24 00	-- Printed	kg.	12.5%
	- <i>Of synthetic fibres :</i>		
6005 35 00	-- Fabrics specified in Sub-heading Note 1 to this Chapter	kg.	12.5%
6005 36 00	-- Other, unbleached or bleached	kg.	12.5%
6005 37 00	-- Other, dyed	kg.	12.5%
6005 38 00	-- Other, of yarns of different colours	kg.	12.5%
6005 39 00	-- Other, printed	kg.	12.5%
	- <i>Of artificial fibres :</i>		
6005 41 00	-- Unbleached or bleached	kg.	12.5%
6005 42 00	-- Dyed	kg.	12.5%
6005 43 00	-- Of yarns of different colours	kg.	12.5%
6005 44 00	-- Printed	kg.	12.5%

Tariff Item	Description of goods	Unit	Rate of duty
(1)	(2)	(3)	(4)
6005 90 00	- Other	kg.	12.5%
6006	OTHER KNITTED OR CROCHETED FABRICS		
6006 10 00	- Of wool or fine animal hair	kg.	12.5%
	- <i>Of Cotton:</i>		
6006 21 00	-- Unbleached or bleached	kg.	12.5%
6006 22 00	-- Dyed	kg.	12.5%
6006 23 00	-- Of yarns of different colours	kg.	12.5%
6006 24 00	-- Printed	kg.	12.5%
	- <i>Of synthetic fibres:</i>		
6006 31 00	-- Unbleached or bleached	kg.	12.5%
6006 32 00	-- Dyed	kg.	12.5%
6006 33 00	-- Of yarns of different colours	kg.	12.5%
6006 34 00	-- Printed	kg.	12.5%
	- <i>Of artificial fibres :</i>		
6006 41 00	-- Unbleached or bleached	kg.	12.5%
6006 42 00	-- Dyed	kg.	12.5%
6006 43 00	-- Of yarns of different colours	kg.	12.5%
6006 44 00	-- Printed	kg.	12.5%
6006 90 00	- Other	kg.	12.5%

For rates of additional duties of excise under Additional Duties of Excise (Goods of Special Importance) Act, 1957 on specified goods of this Chapter - please see Appendix I.

For effective rates of Cess on the specified goods of this Chapter - please see Appendix IV.